

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4629
ANSWERED ON:11.08.2014
LEGAL LITERACY CLASSES CAMPS
Gandhi Shri Feroze Varun

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government organises legal literacy classes/camps to create awareness amongst women in rural areas about their rights;
- (b) if so, the details thereof, State/UT-wise;
- (c) the number of legal literacy classes/camps organised during the last three years, State/UT- wise; and
- (d) the other steps taken by the Government to create legal awareness among the masses especially women in the country?

Answer

MINISTER OF LAW AND JUSTICE & COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a),(b)&(c): Yes Madam. Sub-section (l) of section 4 of the Legal Services Authorities Act, 1987, mandates that the National Legal Services Authority (NALSA), shall take appropriate measures for spreading legal literacy and legal awareness amongst the people and, in particular, to educate weaker sections of the society about the rights, benefits and privileges guaranteed by social welfare legislations and other enactments as well as administrative programmes and measures. Free Legal literacy classes/camps are being organised by the State Legal Services Authorities, District Legal Services Authorities and Taluk Legal Services Committees, including for women in rural areas, to make them aware about their rights. The awareness programmes are being held by the Legal Services Institutions on the rights of women under the Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994, Protection of Women from Domestic Violence Act, 2005, Dowry Prohibition Act, 1961, Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 and other relevant laws.

A statement showing the number of legal Literacy classes`camps organised during the last three financial years, i.e. 2011-12,2012-13 and 2013-14 is enclosed as `Annexure`.

(d): State Legal Services Authorities, District Legal Services Authorities and Taluk Legal Services Committees participate in weekly markets, melas, health camps, radio and T.V. programmes to reach out to the women to inform them about their rights and remedies, through the legal services authorities.